

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2824
TO BE ANSWERED ON 05.12.2019

SOLAR POWER GENERATION

2824. SHRI D.M. KATHIR ANAND

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the targets and achievements made in solar power generation during previous plan period;
- (b) the targets for capacity addition in solar power in the country during 2019-20 and budget allocations made for the purpose; and
- (c) the mechanism to ensure all the potential States/UTs to participate in the development of solar power in the country?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) The Government of India had set a target for deploying 20,000 MW of grid connected solar power by 2022 which was later revised to 1,00,000 MW in 2015. During previous plan period (2012-2017), a total grid connected solar power capacity of 11,259 MW was installed in the country, while as on 31.10.2019, a total grid connected solar power generation capacity of 31,696 MW has been set up.

(b) A target of 8,000 MW solar power capacity has been set for 2019-20. The budget allocation of Rs. 2480 Crore has been made for grid connected solar programmes for the year 2019-20.

(c) The Government have taken the following steps for development of solar power in the country:

- (i) Announcement of a target of installing 100 GW of solar energy capacity by December, 2022, for which various schemes have been launched;
- (ii) Waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned up to December, 2022.
- (iii) Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- (iv) Notification of Standard Bidding Guidelines to enable distribution licensee to procure solar and wind power at competitive rates in cost effective and transparent manner.
- (v) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to year 2022.
- (vi) Implementation of Green Energy Corridor project to facilitate grid stability in face of large scale renewable energy capacity addition.
- (vii) Notification of Quality Standards for deployment of solar photovoltaic system/devices.
- (viii) Launch of various schemes including i.e. Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM KUSUM), Central Public Sector Undertakings (Government Produces) 12000 MW Scheme (Phase II) and Solar Rooftop (Phase II) program.
